

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/23/9/AMR/2023		9 of IBC	M/s Amma Steels Vs. M/s Vyshnavi Spices LLP

ORDER

None appears for the OC. Mr. Sridhar, Ld. Counsel for the CD present. Despite being given so many opportunities, rejoinder was not filed. Hence, the right to file rejoinder is forfeited. Pleadings stands completed. For hearing, list the matter on 07.06.2024.

sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**